

**HIGH COURT OF DELHI: NEW DELHI**  
**(IT Cell)**

No. 629 /IT Cell/DHC  
Dated: 19.06.2024

**C I R C U L A R**

It is hereby informed to all concerned that in continuation of earlier scheduled maintenance of Servers of Delhi High Court on NIC Cloud (held between 8<sup>th</sup> – 10<sup>th</sup> June, 2024, vide Circular No. 272/IT Cell/DHC dated 07.06.2024), some data migration & maintenance activities are required to be undertaken on urgent basis by ensuring suitable downtime in order to ensure proper and smooth functioning of all the applications and portals of Delhi High Court.

Therefore, some applications & portals of official website of Delhi High Court <https://delhihighcourt.nic.in/> e.g. Online e-Filing System, Online e-Inspection Portal, Applications hosted on Intranet for the Registry, etc. will not be accessible from 09:00 p.m. on 21<sup>st</sup> June, 2024 till 08:00 a.m. on 24<sup>th</sup> June, 2024.

However, during the above-mentioned period, other links/portals e.g. Judgments, Cause List, Orders, Online RTI, etc. would be properly accessible from the official website of Delhi High Court.

The concerned Advocates/litigants as also the staff of the Registry are requested to plan their activities, if any, accordingly.

Inconvenience is regretted.



(Sarsij Kumar)  
Director (IT)  
for Registrar General